

BUSINESS ADVISORY COMMITTEE

THIRTY-EIGHTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 7th August, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) The Foreign Marriage Bill, 1969, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (2) The Wakf (Amendment) Bill, 1969, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (3) The Monopolies and Restrictive Trade Practices Bill, 1969, as passed by Rajya Sabha.
(Consideration and passing) | 8 hours
[5 hours for General Discussion.
2 hours for Clause-by Clause consideration.
1 hour for Third Reading.] |
| (4) The Central Excises Bill, 1969, (Reference to Select Committee). | 1 hour |
| (5) Motions for modification of Insurance (Amendment) Rules, 1969, given notices of by Sarvashri Madhu Limaye, Prakash Vir Shastri and Tridib Chaudhuri and others. | 2 hours |
| (6) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1969-70. | 1 hour |
| (7) Discussion and voting on the Demands for Excess Grants (Railways) for 1967-68. | 1 hour |
| (8) Discussion under rule 193 to be raised by Shri Suraj Bhan and others re: Scholarships to Scheduled Castes and Scheduled Tribes. | 1 hour
[To be taken up on Tuesday, the 12th August, 1969]. |
| (9) Discussion under rule 193 to be raised by Shri S. M. Banerjee re: Central Government Employees still under suspension or termination of service and restoration of recognition of their unions, associations and federations. | 1 hour
[To be taken up on Tuesday, the 19th August, 1969]. |
| (10) Motion by Shri Kanwar Lal Gupta regarding Telengana. | 2½ hours |

NEW DELHI;
August 7, 1969.
Srawana 16, 1891 (Saka).

R. K. KHADILKAR,
Chairman (Ex-Officio),
Business Advisory Committee.